

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4120
ANSWERED ON:21.12.2005
APPROVAL OF MAA BARI YOJANA
Bhagora Shri Mahavir

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government had received any request from the Government of Rajasthan for approval and sanction of `Maa-Bari Yojana`;
- (b) if so, the funds sought by the State Government;
- (c) whether the funds have been sanctioned;
- (d) if not, the reasons therefor; and
- (e) the time by which the Union Government proposes to clear the project and sanction the required amount for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (e): During the current financial year, the Government of Rajasthan has submitted various proposals including Maa-Bari Centre for health and education for a total amount of Rs.22.00 crore to the Ministry of Tribal Affairs under Article 275(1) of the Constitution of India. The entire proposal has been cleared by the Multi Disciplinary Project Clearance Committee of the Ministry. However, the funds could not be released to the State Government so far due to non submission of Utilization Certificate by the State Government for the funds released during the previous years.